

ITEM NO.13

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 2148/2012

M/S GRASIM INDIA LIMITED (CHEMICAL DIVISION RENUKOOT)Appellant(s)

VERSUS

NORTHERN COALFIELDS LTD. & ORS.

Respondent(s)

([Only C.A. No. 2496/2012 listed under this item])

WITH

C.A. No. 2496/2012 (III-A)

(FOR DISCHARGE OF ADVOCATE ON RECORD ON IA 111046/2024

IA No. 111046/2024 - DISCHARGE OF ADVOCATE ON RECORD)

Date : 07-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Syed Shahid Hussain Rizvi, AOR

Mr. Nishit Agrawal, AOR

Ms. Kanishka Mittal, Adv.

Mr. Vivek Singh, AOR

Mr. Ritik Dwivedi, Adv.

Mr. M.vishal Sundaramughan, Adv.

For Respondent(s)

Mr. Gp. Capt. Karan Singh Bhati, AOR

Mr. Hemendra Sharma, Adv.

Ms. Anjali Saxena, Adv.

Mr. Bhakti Vardhan Singh, AOR

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UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 2496/2012

IA No. 111046/2024 (Application for discharge of Advocate-on-record) is allowed to be withdrawn in terms of letter dated 29.7.2024.

Process as per rules.

SUJATA SINGH
Registrar

HJ